SUB-INSPECTORS IN THE CENTRAL EXCISE DEPARTMENT

- *174. SHRI P K KUMARAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the decision to upgrade the post of Sub-Inspectors in the Central Excise Department has not yet been implemented; and
- (b) If so, what are the reasons for the delay in implementing the decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) (a) and (b) The recommendation of the Central Excise Reorganisation Committee that the cadre of Sub-Inspector of Central Excise in the Central Excise Department should be abolished was not accepted by the Government. Hence, the question of up-gradation of the posts of Sub-Inspector does not arise.

PL 480 FUNDS

- *175. PANDIT S. S. N. TANKHA: Will the Minister of FINANCE be pleased to state:
- (a) the total amount of funds standing to the credit of the United States Government upto 31st March, 1966 on account of purchases made by this country under PL 480; and
- (b) what effect will be produced on the Indian economy by the spending of these funds in this country under the proposed Indo-United States foundation?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) Of the total deposits made to the credit of the US Government for purchases under PL 480, the unexpended amount as on 31st March 1966 was 398 crores.

(b) The rate of expenditure under the proposed Indo-US Foundation and other financial arrangements have yet to be worked out. The arrangements for the utilisation of funds available to the Foundation will be so devised as to be in consonance with the needs of the economy.

SUPPLY OF POTABLE WATER TO RURAL POPULATION

- *176. SHRIMATI TARA RAM-CHANDRA SATHE: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether the Committee appointed by the Planning Commission under the Chairmanship of late Shri B. G. Mehta to suggest measures to provide potable water to the rural population has submitted its report;
- (b) if so, what are its recommendations; and
- (c) if the answer to part (a) above is in the negative, when is the committee expected to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY). (a) to (c) The Planning Commission did not appoint any Committee to suggest measures to provide potable water to the rural population. It is presumed that the Hon'ble Member is referring to the Drinking Water Board which was set up by the Ministry of Health and Family Planning in April, 1963, under the chairmanship of the late Shri Balwant Rai Mehta.

A statement showing the main recommendations made by that Committee in a report submitted in December, 1963 and the action taken thereon is laid on the Table of the Sabha. [See Appendix LVI, Annexure No. 3.]

मधुमेह के लिए दवा

- *177. श्री महाबीर दास : क्या स्वास्त्र्य तथा परिवार नियोजन मन्त्री यह बनाने की कृपा करेंगी कि :
- (क) क्या यह सच है कि भारत में दवा बनाने की एक कम्पनी ने मधूमेह के उपचार के लिये एक नये प्रकार की गोलियां बनाई है जिससे इंसुलिन के इंजैक्शन लगाने की आवश्यकता नहीं रह जायेगी; और

(ख) यदि हा, तो उस कम्पनी का नाम क्या है और क्या सरकारी और गैर-सरकारी दबाखानों में ये गोलिया मिलने लगी है, यदि नहीं तो इनके कब तक मिलने की सम्भावना

†[DRUGS FOR DIABETES

- *177. SHRI MAHABIR DASS: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether it is a fact that a drug ING AND manufacturing company in India has manufactured a new type of tablet for the treatment of diabetes which would eliminate the use of insulin injections; and
- (b) if so, what is the name of the Company and whether these tablets are available in Government and private dispensaries, if not, why these are likely to be so available?]

स्वास्थय तथा परिवार नियोजन मंत्रालय में उप मंत्री (श्री बी० एस० मृति): (क) और (ख) मध्मेह निरोधक खाई जाने वाली बहुत सी औपधियां इस देश में पहले से ही बिक रही है किन्तु उनका उपयोग इस रोग के कुछ विशिष्ट प्रकार के रोगियों के लिये ही बत-लाया जाता है। सरकार को ऐसी किसी नये प्रकार की गोली तैयार होने की जानकारी नहीं है जिससे इंस्लिन के प्रयोग की आवश्यकता ही नही रहेगी।

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY **PLANNING** (SHRI B. S. MURTHY): (a) and (b) Many oral anti-diabetic drugs are already being marketted in this country but their use is indicated only in certain specific types of cases. Government is not aware of any new type of tablet having been developed which will completely eliminate the use of insulin.]

GRANTS GIVEN FOR SLUM CLEARANCE IN WEST BENGAL

to Questions

SHRI CHITTA BASU: *178. SHRI D. L. SEN GUPTA:

Will the Minister of WORKS, HOUS-ING AND URBAN DEVELOPMENT be pleased to state the amount so far placed at the disposal of the Government of West Bengal for slum clearance since the Slum Clearance and Improvement Scheme came into operation in 1956?

THE MINISTER OF WORKS, HOUS-URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): A sum of Rs. 258.84 lakhs (Rs. 134.18 lakhs as loan and Rs. 124.66 lakhs as grant) was given to the State Government upto the end of 1965-66.

LOK KARYA KSHETRAS

*179. SHRI LOKANATH MISRA: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state:

- (a) how many Lok Karya Kshetras are working in the country; and
- (b) which are the institutions that are recommended or approved by the Planning Commission to manage Lok Karya Kshetras?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) 432.

(b) A list of institutions/organisations which participate in the programme is laid on the Table of the House.

STATEMENT

Name of the Institution/Organisations

- 1. Bharat Sevak Samai.
- 2. All India Ex-Services Federation.
- 3. Bhartiya Adimjati Sevak Sangh.
- 4. Akhil Bhartiya Sevak Sangh,
- 5. Harijan Sevak Sangh.
- 6. Bhartiya Grameen Mahila Sangh.
- 7. Gandhi Smarak Nidhi.
- 8. All India Panchayat Parishad.

^{†[]} English translation.